

LOK SABHA DEBATES

LOK SABHA

Friday, July 16, 2004/Asadha 25, 1926(Saka)

The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

RE:Filing of a petition by the Government in

Supreme Court implementation of Saltuj

Yamuna Link Agreement.

Title: Reported filing of a petition by the Government in the Supreme Court regarding implementation of the Satluj-Yamuna Link (SYL) agreement.

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, मुझे आपसे विनम्रता पूर्वक कहना है कि यह बहुत सेंसिटिव इश्यू है, एसवाईएल नहर का मामला है। हाउस चल रहा है। प्रधान मंत्री जी को यहां स्टेटमेंट करना चाहिए था। (व्यवधान) The Government has gone to the Supreme Court. हाउस को कांफ़ीडेंस में लेना चाहिए था। हाउस जब चल रहा हो तो हाउस में स्टेटमेंट करना चाहिए था। प्रधान मंत्री को यहां आना चाहिए था। चारों राज्यों का बहुत सेंसिटिव मामला है। ऐसे में सरकार ने जब कोई एक्शन लिया है, (व्यवधान) this House has not been taken into confidence. तब यहां बताना चाहिए था, फिर उसके बाद कोई एक्शन लेते। (व्यवधान) They have already gone to the Supreme Court without informing the House. (व्यवधान)

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): I can just inform the hon. Member, through you, Sir, that it is a fact that the Government of India was expected to comply with the instructions given by the Supreme Court of India. Certain developments have taken place. So, through a petition the latest situation has been reported to the Supreme Court. It is a part of the reporting. Therefore, there is nothing now. If there be any action, surely the Government will come and inform the House.

PROF. VIJAY KUMAR MALHOTRA : Sir, we seek your protection.

MR. SPEAKER: This is not the time for a debate.

प्रो. विजय कुमार मल्होत्रा : हाउस जब चल रहा हो तो प्राइम मिनिस्टर साहब को पहले हाउस में बताना चाहिए था। (व्यवधान)

MR. SPEAKER: You have made your point.

...(Interruptions)

MR. SPEAKER: Your leader has spoken Mr. Kriplani. Please cooperate.

(Interruptions) *

MR. SPEAKER: Nothing will go on record except Mr. Malhotra's observations.

* Not Recorded.

Others will not go on record. Question No.162. Shri Bir Singh Mahato.

श्री चंद्रकांत खैरे (औरंगाबाद, महाराष्ट्र) : अध्यक्ष जी, मेरा एडजर्नमेंट मोशन है। (व्यवधान)

अध्यक्ष महोदय : एडजर्नमेंट मोशन अभी नहीं होता है। अभी क्वेश्चन ऑवर है। उसके बाद देखेंगे।

...(Interruptions)

MR. SPEAKER: You are such a senior Member, such a well-known Member, and cooperative Member. Please

cooperate.

श्री चंद्रकांत खैरे : सर, मंडे को ले लीजिएगा।

अध्यक्ष महोदय : मंडे में हो जाएगा। Notice will be taken up after Question Hour. Please cooperate. Every corner of the House is being telecast.

SHRI CHANDRAKANT KHAIRE : Thank you, Sir.

MR. SPEAKER: I am grateful for your kind appreciation.

...(Interruptions)

अध्यक्ष महोदय : क्वेश्चन ऑवर के बाद देखेंगे।
